

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

(AO)

MA 1871/97 in
CP 252/97
OA 208/95

New Delhi this the 19th day of November, 1997.

Hon'ble Shri S.R.Adige, Vice Chairman(A)
Hon'ble Smt.Lakshmi Swaminathan, Member(J)

Shri Gopal Dass and Others.

(By Advocate Sh.R.R.Rai) ..Petitioners

VS

Shri S.P.Mehta,
General Manager,
Northern Railway,
Baroda House, New Delhi

Shri Govind Ballabh,
The Chief Operating Manager,
Northern Railway,
Baroda House, New Delhi.

Shri R.S. Grover
Divisional Railway Manager,
Northern Railway,
Ambala Cantt.

(By Advocate Shri R.L.Dhawan) ..Respondents

ORDER(ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)

Heard.

2. Both sides state that the directions in the impugned judgment dated 4.2.97 have been fully complied within the extended time as prayed for in the MA 1871/97. Thus nothing further survives in the CP which is accordingly dismissed and the notices against the respondents are discharged

Jekal, Smt. Lakshmi
(Smt. Lakshmi Swaminathan)
Member(J)

S.R. Adige
(S.R Adige)
Vice Chairman(A)

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